

DIVISION BENCH
COURT - II

P-107

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/28(KB)2022
IA(I.B.C)/842(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS AMANDEEP SINGH
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Ms. Alisha Kar, Adv.] For the Financial Creditor
Mr. R. C. Prusti, Adv.]

Mr. Ustav Mukherjee, Adv.] For the Personal Guarantor
Mr. Saksham Ahuja, Adv.]
Mr. Vikalp Wange, Adv.]
Mr. Sayantan Mukherjee, Adv.]

Mr. Pratim Bayal, RP] For Resolution Professional

ORDER

1. Ld. Counsel/Authorised Representative appearing on behalf of the parties present.
2. Let Objection to the said Report furnished by the RP be raised by the Personal Guarantor within a period of two weeks.
3. List the matter for further consideration on **21.06.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)

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